

(c) and (d) No. representation raising this specific issue has been received by the CBI.

[Translation]

Oil Processing Units

3301. DR. LAXMINARAYAN PANDEY : Will the PRIME MINISTER be pleased to state:

(a) the details of the places where the soyabean and mustard base processing of Oilseed plants in Madhya Pradesh and Rajasthan have been set up by the Oilseed Association with the assistance of National Cooperative Development Corporation (NCDC) and National Dairy Development Board;

(b) if so, the time by when these have been set up;

(c) whether all these plants are functioning at present; and

(d) the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) National Cooperative Development Corporation (NCDC) and National Dairy Development Board (NDDB) have not provided financial assistance to the oilseed Association for setting up of Soyabean and Mustard base processing plants in Madhya Pradesh and Rajasthan.

(b) to (d) Do not arise.

[English]

Fund for Tamil Nadu

3302. DR. SAROJA V : Will the PRIME MINISTER be pleased to state:

(a) whether funds for various developmental schemes of Tamil Nadu are not released by the Government during the last three years;

(b) if so, the details thereof; Scheme-wise;

(c) the reasons for non-release of the funds; and

(d) the steps taken by the Union Governments to release the funds?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir.

(b) to (d) Do not arise.

Crop Diseases

3303. SHRI JAYARAMA I.M. SHETTY :

SHRI U.V. KRISHNAMRAJU :

Will the PRIME MINISTER be pleased to state:

(a) whether the Government are aware that crop diseases are increasing in the country day by day;

(b) if so, the details thereof alongwith the reasons therefor; and

(c) the strategy formulated by the Government to check increase in crop diseases in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) to (c) Regular surveys of crops are undertaken by various Central and State Government organisations in the country to monitor incidences of crop diseases and also to formulate strategies to check the crop diseases. As per results of these surveys crop diseases are not increasing in the country.

Integrated Disease management is being promoted which includes use of resistant cultivars, quality seeds, cultural methods including good sanitation, biocontrol and only need based use of pesticides.

Command Area Development Programme

3304. SHRI A.C. JOS : Will the PRIME MINISTER be pleased to state:

(a) the present fixed ceiling of per hectare for construction of field channel under the Command Area Development Programme;

(b) whether the ceiling is applicable to each State;

(c) if so, the details thereof and if not, the reasons therefor?

(d) whether the Government of Kerala has requested the Union Government to raise this ceiling; and

(e) if so, the details thereof alongwith the decision taken by the Union Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) to (c) The present ceiling of cost per hectare for construction of field channel in different states is as follows :-

States	Cost
(i) North-eastern States, Himachal Pradesh, Jammu & Kashmir and hilly areas of Uttar Pradesh and West Bengal and Indira Gandhi Nahara Pariyojana of Rajasthan	Rs. 10,000 per hectare to be shared equally between the State and Centre.
(ii) Andhra Pradesh, Bihar, Goa, Gujarat, Haryana, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Orissa, and Centre, Punjab, Rajasthan excluding Indira Gandhi Nahar Pariyojana, Tamilnadu and Uttar Pradesh and West Bengal excluding hilly areas.	Rs. 6000 per hectare to be shared equally between the State and Centre.

The higher rate than Rs. 6000 per hectare has been approved by Government of India in respect of States mentioned at (i) above, in view of the difficult terrain and other specific problems in the areas.

(d) and (e) Yes, Sir. The Government of Kerala has requested to raise the cost of construction of field channels to Rs. 10,000 per hectare in July, 1996 and now (March, 1999) to Rs. 15,000 per hectare. In the matter, no decision has been taken by Government of India.

Krishi Vigyan Kendras

3305. SHRI K.S. RAO :

SHRI U.V. KRISHNA RAJU :

Will the PRIME MINISTER be pleased to state:

(a) the number of Krishi Vigyan Kendras functioning in the State of Andhra Pradesh;

(b) whether the State Government has requested for setting up of some more Krishi Vigyan Kendras in the State;

(c) if so, the details thereof; and

(d) the time by which these are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI SOMPAL): (a) There are 16 Krishi Vigyan Kendras (KVK) functioning in Andhra Pradesh.

(b) and (c) Yes, Sir. The State Government has requested for setting up of KVKs in seven districts viz., Nellore, Prakasam, Adilabad, Krishna, Khamam, Nizamabad and Cuddapah.

(d) The Indian Council of Agricultural Research (ICAR) has a proposal to strengthen the existing Zonal Agricultural Research Station (ZARS) to take up the additional functions of KVK in Nellore, Prakasam, and Adilabad districts during the IX Five Year Plan. The establishment of KVKs in the remaining four districts will depend upon the availability of additional financial resources to the Council for the purpose.

Fund for Assam

3306. SHRI NRIPEN GOSWAMI : Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Assam for the development of backward areas of Assam during the last three years;

(b) if so, the details thereof;

(c) whether any decision has been taken in this regard;

(d) if so, the details thereof; and

(e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) There is no proposal pending with Planning Commission for development of backward areas of Assam. However, Planning Commission supplements the efforts of the State Government in ameliorating the special problems faced by certain areas through special Central Assistance under Special Area Programmes, including Hill Area Development Programme, Border Area Development Programme, North Eastern Council and Tribal Sub-Plan.

(b) to (e) Do not arise.

Burning of Indian Flag

3307. DR. T. SUBBARAMI REDDY :

SHRI TARIQ ANWAR :

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Indian National Flag was burnt during the Republic Parade celebrations of India in U.K.;

(b) if so, whether the Union Govt. has received any report about this incident;

(c) if so, whether the U.K. Police did not take any action while Indian National Flag was burnt in their presence;

(d) if so, whether India lodged any protest to British Govt. in this regard; and

(e) if not, main reasons thereof?

THE MINISTER OF EXTERNAL AFFAIRS AND MINISTER OF DEPARTMENT OF ELECTRONICS (SHRI JASWANT SINGH) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The British Police upon being queried have informed the Indian High Commission in London that "unfortunately the burning of a national flag is not an offence in the U.K."

(d) Yes, Sir.

(e) Does not arise.